

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO. 919
TO BE ANSWERED ON 23.07.2021

DOWRY PROHIBITION ACT

919. SHRI MANOJ TIWARI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal to amend Dowry Prohibition Act in near future;
- (b) if so, the details thereof including the proposed amendment, if any and;
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) No Sir,

(b) Question does not arise.

(c) The Government takes appropriate measures for review of legislations based on the recommendations/ suggestions from stakeholders and learning outcomes from time to time.
